

**FORM NO. 16**  
**Certificate of donation under section- 45(4)(a) of the Act**

<b>Particulars of the research association, university, college or other institution or company ("donee")</b>		
1.	Name	<i>(refer Note 1)</i>
2.	Address	<i>(refer Note 2)</i>
3.	Permanent Account Number	
4.	E-mail Id	
5.	Contact Number	Country Code      Number
6.	Notification number vide which approval is granted to donee	
<b>Particulars of donors and donation</b>		
7.	Name	
8.	Address	
9.	Permanent Account Number	
10.	Amount of donation received	
11.	Tax year in which such donation was received	
12.	Section under which donation is eligible for deduction	<ul style="list-style-type: none"> <li>• Section 45(3)(a)</li> <li>• Section 45(3)(b)</li> </ul>

<b>DECLARATION</b>	
<p>I, .....having PAN ..... in my capacity as..... (designation) of ..... (name of donee) hereby declare that the details given in the form are true and correct to the best of my knowledge. I further declare that I am making this certificate in my capacity as .... and I am also competent to issue this certificate.</p> <p>Place: _____ Signature: _____  Date: _____ Name: _____  _____  Designation: _____</p>	

**Notes:**

1. In case of individual, the first, middle and last name shall be provided in full without any abbreviations. In any other case also, name shall be provided in full.
2. The address shall contain Country/Region, ii. Flat/Door/Block number iii. Road/Street/Block/Sector, iv. PIN/ZIP Code, v. Post Office, vi. Area/locality, vii. District, viii. State
3. Some of the information in the Form would be pre-filled to the extent possible.
4. Amounts to be filled in ₹ unless otherwise provided.